

eFIR NO.2200/20  
U/s 379 IPC  
PS:Aman Vihar  
State Vs Irshad

12.04.2020

This is an application for seeking bail moved on behalf of the applicant/accused Irshad.

Present: Ld. APP for the State.

Sh. S.P. Sharma, Ld. counsel for the applicant/accused.

Heard.

Let the status of bail of the accused in other criminal cases be called from the Jail Superintendant concerned for 13.04.2020.

**(Sunil Kumar)**  
**Duty MM: North West:**  
**Rohini: Delhi/12.04.2020**

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Accused on bail with counsel.

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